

**COURT – I**  
**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 210 of 2012**

**Dated: 22<sup>nd</sup> January, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Bharat Aluminium Co. Ltd. ... Appellant(s)**  
**Versus**  
**Chhattisgarh State Power**  
**Transmission Co. Ltd. & Ors. ....Respondent(s)**

**Counsel for the Appellant(s) : Ms. Surbhi Sharma**  
**Ms. Shikha Ohri**

**Counsel for the Respondent (s): Ms. Suparna Srivastava for R-1 & R.2**  
**Mr. C.K. Rai**  
**Mr. Ravin Dubey for R. 3**

**ORDER**

The learned counsel for the Commission is filing the Written Submissions today.

Post the matter for hearing on **06.02.2013.**

**(Rakesh Nath)**  
**Technical Member**  
**ts/sm**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**